

(iii) Unani Medicines, which are not available at the Wellness Centres in Delhi & NCR or medicines which are outside the formulary, are procured through Authorized Local Chemists.

(iv) In other cities, no Authorized Local Chemists are appointed and in case the medicines are not available at the Wellness Centre, Additional Director (AD) of the concerned city procures them locally.

(v) Beneficiaries are also permitted to purchase the non-available medicines from open market and claim reimbursement.

Odisha's share in funds earmarked for free drugs and diagnostics

1743. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government proposes to earmark around ₹ 50,000 crores for free drugs, diagnostics etc. in the country, if so, the details thereof;

(b) what is the share of the backward State of Odisha to address health system in the State under this project; and

(c) what is the time-frame within which this fund would be given to the above State?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) There is no such proposal to earmark around ₹ 50,000 crores for free drugs and diagnostics in the country.

(b) and (c) Do not arise in view of above.

Indecent contents in advertisements in print and electronic media

†1744 SHRI MEGHRAJ JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government is aware that there is an increase in the displaying of indecent, sexual content and improper materials, in the advertisements in print and electronic media;

(b) if so, the details of the complaints received in this regard and the action taken by Government thereon in that last three years and in current year; and

†Original notice of the question was received in Hindi.